

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 3701
TO BE ANSWERED ON 11th AUGUST, 2023**

“QUALITY AND PRICES OF AYUSH MEDICINES”

**3701. SHRI C.N. ANNADURAI:
SHRI KULDEEP RAI SHARMA:
SHRIMATI MANJULATA MANDAL:
DR. SUBHASH RAMRAO BHAMRE:
SHRI SELVAM G.:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:
SHRI DHANUSH M. KUMAR:
DR. DNV SENTHILKUMAR S.:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is aware of the steep increase in the prices of AYUSH medicines particularly Ayurvedic, Homoeopathic in recent times and if so, the details thereof along with reasons therefor;
- (b) whether any study has been conducted regarding the efficacy of quality and price of AYUSH medicines and any mechanism has been put in place to ensure the availability of medicines through Jan Aushadhi outlets, if so, the details thereof along with the steps taken/proposed to be taken by the Government to provide quality AYUSH medicines at affordable rates;
- (c) whether the Government has any plans to ensure adequate availability of AYUSH medicines/drugs in the country particularly Ayurvedic medicines at Jan Aushadhi outlets and if so, the details thereof;
- (d) whether the Government has taken/proposes to take any stringent measures to control and curb the sale and distribution of spurious Ayurvedic and Unani medicines in the country; and
- (e) if so, the details thereof along with the list of such cases registered and action taken thereon, State/UT-wise, year-wise during the last five years and the current year?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- (a) Prices of Ayush medicines manufactured by Indian Medicines Pharmaceutical Corporation Limited (IMPCL), the public sector manufacturing unit of the Ministry of Ayush, are determined

by Department of Expenditure, Ministry of Finance, Government of India. Further, no steep increase in the prices of Ayush medicines has been noted.

(b) Under Rule 158 B of Drugs & Cosmetics Rules, 1945, guidelines for issue of license and requirement of safety study and Experience/ Evidence of effectiveness with respect to Ayurveda, Siddha or Unani drugs has been prescribed. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T and Schedule M-I of Drugs and Cosmetics Rules, 1945 and quality standards of drugs given in the respective pharmacopoeia. Further, no study has been conducted regarding the price of Ayush medicines.

Ayush medicines manufactured by IMPCL are quality checked by Quality Assurance/ Quality Control department and NABL accredited laboratories. IMPCL supplies Ayush medicines as per the order received from various government organizations/ institutions.

With an objective of making quality generic medicines available at affordable prices to all, Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) was launched by the Department of Pharmaceuticals, Ministry of Chemicals & Fertilizers, Government of India. Under this scheme, dedicated outlets known as Pradhan Mantri Bhartiya Janaushadhi Kendra (PMBJK) are opened to provide generic medicines at cheaper rates to the citizens of the country. The product basket of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) comprises 1800 medicines and 285 surgical devices covering all major therapeutic groups such as Cardiovascular, Anti-cancers, Anit-diabetics, Anti-infectives, Anti-allergic, Gastro-intestinal medicines, Nutraceuticals, etc. In addition to this, various nutraceutical products like Protein Powder, Malt-based Food Supplements etc. are available. Prices of the Jan Aushadhi medicines are generally 50%-90% less than that of branded medicines prices which are available in the open market.

(c) Ayush products, viz. Ayu Raksha Kit, Bal Raksha Kit and Ayush-64 tablet and *Chywanprash*, *Triphala*, *Shilajit* and *Ashwagandha* have been added in the product basket of the Pradhan Mantri Bhartiya Janaushadhi Kendra (PMBJK) which is being made available through selected Kendras. Ayush products supplied by IMPCL to Jan Aushadhi are in various kit form comprising of *Ayush Kwath*, *Anu taila*, *chyavanprash*, *Shamshamni vati*, *Bal Ayush Kwath Syrup*, *Ayush-64* and *Ashwagandha* tablets during pandemic. Presently only *Ashwagandha* tablets are being supplied as per existing tender.

(d) and (e) Yes sir. Provisions related to spurious Ayurveda, Siddha and Unani drugs are prescribed under Section 33EEA and penalty for manufacture for sale or for distribution of any such drugs are prescribed under section 33 I of Drugs and Cosmetics Act, 1940. Further, Rule 159 of Drugs and Cosmetics Rules, 1945 have provisions for cancellation or suspension of licences if the licensee has failed to comply with any of the conditions of the licence or with any provisions of the Drugs and Cosmetics Act, 1940 or the rules made thereunder.

As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha and Unani drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government.

Rule 160 A to J of the Drugs and Cosmetics Rules, 1945 provides the regulatory guidelines for approval of Drug Testing Laboratory for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha and Unani drugs as may be required under the provisions of these rules, on behalf of licensee for manufacture of Ayurvedic, Siddha and Unani drugs. As on date, 35 State Drug Testing Laboratories have been supported for strengthening their infrastructural and functional capacity. Further, 95 laboratories are approved or licensed under the provisions of Drugs and Cosmetics Rules, 1945 for quality testing of Ayurvedic, Siddha and Unani drugs and raw materials.

One Ayurvedic medicine were noticed as misbranded and spurious medicine under D & C Act, 1940 and the same has been reported to Drug Licensing Authorities of concerned States/UTs.

As per the information received from State/ UT governments, the details of sale and distribution of spurious Ayurvedic and Unani medicine and action taken during the last five years and the current year are at **Annexure**.

Annexure

S.no.	Name of the State/ UT	details of spurious Ayurvedic and Unani medicine and action taken	
1.	Delhi	01 case booked i.e. State through Senthil Kumar v/s Gulshan Kumar Case no. Ct. Cases/15760/2019.	
2.	Himachal Pradesh	2018	1. M/S SBS Biotech, Nahan Road, Kala- Amb, Sirmour 2.M/S Kudos Laboratories, Shoghi, Distt, Shimla 3. M/S Altis Life Sciences, Sai Road, Baddi Dist, Solan, H.P 4. M/S Shree Dhanwantri herbals, Kishanpura, Baddi Dist. Solan, H.P.
		2019	1. M/S Charak Pharma Pvt. Ltd, Baddi Dist. Solan, H.P. 2. M/S Charak Pharma Pvt. Ltd, Baddi Dist. Solan, H.P. 3. M/S laborate Pharmaceuticals India Ltd., Paonta Sahib, Distt., Sirmour, H.P. 4. M/S Orison Pharma International, kala-Amb, Distt. Sirmour
		2020	1. M/S Sesa care (P) Ltd, Paonta-Sahib, Distt., Sirmour, H.P. 2. M/S Vaidya Nutrasceuticals Pvt. Ltd. Distt. Solan 3. M/S Tirupati Life Sciences, Nahan, Sirmour 4. M/S Tirupati Life Sciences, Nahan, Sirmour 5. M/S Divisa Herbal Care, Kala-Amb, Sirmour
		2021	Nil
		2022	1. M/S Shree Dhanwantri herbals, Kishanpura, Baddi Dist. Solan, H.P. 2. M/S Tirupati Medicare Ltd. Nahan Road, Paonta-Sahib, Distt., Sirmour, H.P. 3. M/S Pontika Aerotech Ltd., Village Johron, P.O. Puruwala. Nahan Road, Paonta-Sahib, Distt., Sirmour, H.P.
Action against the defaulters has been taken as per the provisions of D&C Act, 1940 and Rules thereunder.			
3.	Gujarat	Name of the product	Date of Case filing
		Tulshi Santra Ashav Herbal Tonic	09-12-2022 (Case no. 2054-2022)
		Prashovan Tab, Pracury Capsules & Protigent Tablet	29-07-2022 (Case no. 21356/2022)
		Ashvashav Ashav hebal Tonic	05-05-2023 (Case no. 11692/2023)
		Orthonil Powder	Court case launch in progress
4.	West Bengal	Directorate has taken action according to the inputs from PPvC, Gama portal, police case, general complaints etc. IN 2023, 05 complaints are	

		under investigation, complaints received and action taken year wise is : in the year 2020 – 16, in the year 2021- 21.
5.	Uttara Pradesh	In the current year, 01 case has been booked. Cognizance of the case, directions have been given to the concern authority for taking necessary action against the defaulters/ alleged manufacturer.
6.	Odisha	NIL
7.	Manipur	NIL
8.	Goa	NIL
9.	Tripura	NIL
10.	Puducherry	NIL
11.	Arunachal Pradesh	NIL
12.	Tamil Nadu	NIL
13.	Mizoram	NIL
14.	Lakshadweep	NIL
15.	Chandigarh	NIL
16.	Jammu & Kashmir	NIL

17.	Maharashtra	Details are as follows -			
Sr. no.	Year	Name of Ayurvedic Sample	Name of Drugs/Product Seized	Report No.	Final Action
1	2017-2018	1	1) Dama Daman Churn 100 gm, B. No. 1516, MfgBy Raaj Ayurvedic Bhakti nagar, jalpalguri, W. B.	NSQ/MUM/76149/2017 Date-13/06/2017	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 02/2020, Date-02/03/2020
2		2	2) Zeba Zulf - E Henna Burgandy, B. No. 02/01, Mfg By Excel impex Villeage - vlariea, Dist- Ahmadabad	NSQ/MUM/90717/2018 Date-09/01/2018	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 02/2019, Date-15/11/2019
3		Cinglow Gel, B.No. FC336	Cinglow Gel, B.No. FC336, Mfg. Dt. 02-2018, Exp. Dt : 01-2020.	NSQ/AUR/117102/2019 dated 18.03.2019	06/SW/2020,Dt. 7/01/2020
4		AR Capsule	AR Capsule,	NSQ/MUM/104597/2018 dated 28.03.2018	79/SW/2021, Dt. 2/10/2021
5		Nav Jivan CAPSULE Batch no. NJ/049,	Seized Cost Rs. 2640/-	NSQ/MUM/78068/2017 dated 18.02.2017	52/SW/2019, Dt: 08/02/2019

6		MUBEX PAIN Capsule Batch no. M-15 Mfged.	Seized Cost Rs. 3040/-	NSQ/MUM/7 8070/2019 dated 12.01.2017	335/SW/2018, Dt : 27/11/2018
7		PAURUSH JIWAN CAPSULE Batch no. 1183,	Seized Cost Rs. 30720/-	NSQ/MUM/7 8069/2017 dated 18.02.2017	336/SW/2018 Dt : 27/11/2018
8		RUMAWIN TABLET Batch no. BPT-1015	RUMAWIN TABLET Batch no. BPT-1015	NSQ/MUM/7 7627/2017 dated 03.01.2017	334/SW/2018 Dt : 27/11/2018
9		Arthowin Capsule, Qty. 20 x 30 tab, Batch no. BAC1116, M/D. 01/2016, E/D. 12/2020,	Arthowin Capsule, Qty. 20 x 30 tab, Batch no. BAC1116, M/D. 01/2016, E/D. 12/2020,	NSQ/MUM/7 7659/2017 dated 12.01.2017	1500361/SW/2018, 28.11.2018
10		Rumawin Tablets, 18 x 60 tab., Batch No. BPT1015, M/D. 01/2016, E/D. 12/2020, Mfg. By Birla Pharmaceuticals (Pvt.) Ltd. Birla Bhawan, Ramnagar-335001	Rumawin Tablets, 18 x 60 tab., Batch No. BPT1015, M/D. 01/2016, E/D. 12/2020, Mfg. By Birla Pharmaceuticals (Pvt.) Ltd. Birla Bhawan, Ramnagar-335001 Stock Seized Rs. 10710/-	NSQ/MUM/7 7662/2017 dated 03.01.2017	1500360/SW/2018 , 28.11.2018
11		NOT STATED Batch no. NOT STATED Mfged. By NOT STATED	Ayurvedic product having labels J.P., S.P., T, D, S.P. and claims for various diseases in Gujarati. Property in seized GODAWN Rs. 1,35,000/-	Form 13A No. NSQ/MUM/1 04162/2018, Dated 28.03.2018	Mazgaon Court No. 15th 1500047/SW/2021 DT. 09.07.2021
12		1	1) Dama Daman Churn 100 gm, B. No. 1516, MfgBy Raaj Ayurvedic Bhakti nagar, jalpalguri, W. B.	NSQ/MUM/7 6149/2017 Date-13/06/2017	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 02/2020, Date-02/03/2020
13		1	2) Zeba Zulf - E Henna Burgandy, B. No. 02/01, Mfg By Excel impex Villeage - vlariea, Dist- Ahmadabad	NSQ/MUM/9 0717/2018 Date-09/01/2018	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 02/2019, Date-15/11/2019
14	2018-2019	1	Tiger King Cream, B. No. TKT-07, Mfg by-Naman India, Baheri, Brahamnan, U. P.	NSQ/AUR/10 5930/2018 Date-19/07/2018	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 02/2020, Date-

				02/03/2020
15	2	Power up Capsule, B. No. PUC004, Mfg by - Naman India, Baheri, Brahmnan, U.P.	NSQ/AUR/105929/2018 Date-19/07/2018	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 03/2020, Date-02/03/2020
16	Dr. Juneja's Roop Mantra An Ayurvedic Medicinal Cream B. No. RMC8141	Dr. Juneja's Roop Mantra An Ayurvedic Medicinal Cream B. No. RMC8141	NSQ/AUR/119020/2020 dated 22/01/2020	Prosecution filed at JMFC, Vashi, Navi Mumbai (RCC 2987/2022 dated 27/06/2022)
17	Sexofast Capsule	B.NO. G/018 Exp Date 01/2022, Mgf By Devratna Pharmacy, Madhyapradesh, Seized Goods 28,94,704/- Rs.	NSQ/MUM/118845/2019, Date 16.02.2016	98/SW/2021 29.11.2021
18	1) Combipak of Alpha Boost Capsules with sexofast tablets., 2) Sexofast tablets 3) Ortho-aids 3) Menoquils The fast glow skin anti aging oil free body wash	1) Combipak of Alpha Boost Capsules with sexofast tablets., 2) Sexofast tablets 3) Ortho-aids 3) Menoquils The fast glow skin anti aging oil free body wash	1)NSQ/MUM/118213/2019 dated 28.01.2019, 2)NSQ/MUM/118211/2019 dated 28.01.2019	108/SW/2021, Dt. 22/12/2021
19	Arthodhan Vati, Batch No. AA/1207, Mfg. Date – July 2018, Exp. Date – June 2021, M. L. No. 465 – Ayu., Raj.,	Arthodhan Vati, Batch No. AA/1207, Mfg. Date – July 2018, Exp. Date – June 2021, M. L. No. 465 – Ayu., Raj.,	NSQ/MUM/120161/2019 dated 19.08.2019	88/SW/2020, Dt. 07/20/2020
20	M/s. Rishi Amrit Ayurved Pharmacy, 71, Hardeep Colony, 1-A Chhoti, Sri Ganganagar (Raj.). Residing at - 3, Ward No.21, Opp. 647, Vinoba Basti, Prem Nagar, Sri Ganganagar – 335001 (Rajasthan).	Joint Care (Rishi Amrit Ayurvedic Aousdhi), Pack Size- 30 Tablets/ Container, B.No.RA-003, Mfg. Date: MAR-18, Exp. Date – FEB-23, M. L.No. 555 (Ayr.) Raj.	Report No. NSQ/AUR/116894/2018, dated 29/12/2018.	Prosecution filed in Pune court on dt 18.09.2019 (Case No. 3773/2019). summons awaiting.

21		Mr. Amrut Shalu- Prop of Shree Dhanwantari Ayurvedic, Barshi, Solapur.	1. Powerplus Capsule- B.No-PPC3009; D/mfg-Jan-2018; D/exp-Dec-2022; M.L - No-504 Ayu-2018; Mfg By- Himgiri Ayurvedic-Solan- HP. 2. Hot Shot Capsules, B.No-009, D/mfg- 12/2017; D/exp-5 yrs from mfg; M.l No-36 Ayur(H); Mfg By- M.K. Pharmacy, Sonipat, HR	Report No. NSQ/AUR/11 7005/2018, dated 29/12/2018.	prosecution filed in solapur court. RCC 272/2020- 20/02/2020.
22		Raghvendra Tripathi, Uttarpradesh	Medipyrin Tablets, B.no-2388, Mfg-2005, Exp-3yrs from mfg, mfg-Supco Labs, Sonepat		Prosecution filed in solapur court. RCC 293/2020- 26/02/2020
23		1	Tiger King Cream, B. No. TKT-07, Mfg by- Naman India, Baheri, Brahamnan, U. P.	NSQ/AUR/10 5930/2018 Date-19/07/20 18	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 02/2020, Date- 02/03/2020
24		1	Power up Capsule, B. No. PUC004, Mfg by - Naman India, Baheri, Brahmnan, U.P.	NSQ/AUR/10 5929/2018 Date-19/07/20 18	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 03/2020, Date- 02/03/2020
25	2019- 2020	1	Cream coloured Churna, B. No. Not Stated, Mfg by - Not Stated.	NSQ/AUR/12 0918/2020 Date-21/01/20 20	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 132/2023, Date- 26/04/2023
26		2	Vaat Nashak Churna, B. No. Not Stated, Mfg By Not Stated	NSQ/AUR/12 0915/2018 Date-21/01/20 20	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No.132/2023, Date- 26/04/2023
27		DR.GIRASE'S URJA EXTRA PEAK CAPSULE	DR.GIRASE'S URJA EXTRA PEAK CAPSULE HEALTH HERBAGE PHARMACY, PLOT NO.G-23, MEENAKSHIPURA M, MEERUT-250001,	Ayurvedic Spurious	RCC 464/2019 DT. 15/05/2019, CJM, Nshik

		U.P		
28	ENERGIC AN AYURVEDIC MEDICINE	ENERGIC AN AYURVEDIC MEDICINE, Mfg - Not Mentioned	Ayurvedic Spurious	RCC 464/2019 DT. 15/05/2019, CJM, Nshik
29	DR.GIRASE'S URJA EXTRA PEAK CAPSULE	DR.GIRASE'S URJA EXTRA PEAK CAPSULE HEALTH HERBAGE PHARMACY, PLOT NO.G-23, MEENAKSHIPURA M, MEERUT-250001, U.P	Ayurvedic Spurious	RCC 464/2019 DT. 15/05/2019, CJM, Nshik
30	RED coloured CAPSULE packed. in self locking ploybag purported to be ayurvedic medicine Extra-F capsule	RED coloured CAPSULE packed. in self locking ploybag purported to be ayurvedic medicine Extra-F capsule, Mfg - Not Mentioned.	Ayurvedic Spurious	RCC 464/2019 DT. 15/05/2019, CJM, Nshik
31	White coloured powder packed in self locking ploybag purported to be ayurvedic medicine	White coloured powder packed in self locking ploybag purported to be ayurvedic medicine Mfg.- Not Mentioned	Ayurvedic Spurious	RCC 464/2019 DT. 15/05/2019, CJM, Nshik
32	1	Cream coloured Churna, B. No. Not Stated, Mfg by - Not Stated.	NSQ/AUR/12 0918/2020 Date-21/01/2020	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No. 132/2023, Date-26/04/2023
33	1	Vaat Nashak Churna, B. No. Not Stated, Mfg By Not Stated	NSQ/AUR/12 0915/2018 Date-21/01/2020	Prosecution Launched at Corporation Court Aurangabad, Maharashtra, Bearing No.132/2023, Date-26/04/2023
34	1	WIN WIN PLUS B.NO.3366, MFG.DT.01/18 EXP.DT.use within 4 years from date of mfg.	vk;q\$laerh vkns'AS03&2 0\$14 fnukad 04\$01\$2020	Prosecution Launched C.C.No.308/2020 dt.18/01/2020
35	1	GOLI NIGHT RIDERPILLS, B.NO.GNR101, MFG.DT.04/2018	vk;q\$laerh vkns'AS02&2 0\$14 fnukad 04\$01\$2020	Prosecution Launched C.C.No. 309/2020 dt.18/01/2020

			EXP.DT.03/2021		
36	2020-2021	1	1) Pink Coloured Powder (Kath Powder) mfg By- Not mentioned	NSQ/AUR/125304/2020 Date-16/12/2022	Waiting for Prosecution.
37		2	2) Casca Instant Hand Sanitizer mfg By- RSK Pharmacy, Saha H.P.	NSQ/AUR/124880/2020 Date-28/08/2020	Investigation is under process
38		3	3) Mugale Azam 3X capsule mfg By- Al-Kousar Pharma, Chennai Tamilnadu	NSQ/AUR/122022/2020 Date-18/05/2020	Prosecution Launched at CJM nanded, Maharashtra, bearing No-758/2022 Date 11/08/2022
39		4	4) Joine cure (with gold Capsule) mfg By- K D Arya Pharma Pallakad Kerla	NSQ/AUR/123744/2020 Date-22/04/2020	FIR Launched Under Police investingation
40		M/s. Rishi Amrit Ayurved Pharmacy, 71, Hardeep Colony, 1-A Chhoti, Sri Ganganagar (Raj.). Residing at - 3, Ward No.21, Opp. 647, Vinoba Basti, Prem Nagar, Sri Ganganagar – 335001 (Rajasthan).	Gold Plus Capsule Pack Size- 01 Capsule/ Container, B.No.GP- 0011, Mfg. Date: April - 2018, Exp. Date - March - 2022, M. L.No. 555 (Ayr.) Raj	Report No. NSQ/MUM/120612/2020, dated 28/01/2020	Prosecution filed in Pune court on dt 24.08.2021. 2889/2021. summons awaiting.
41		Hanmant kundlik Koli, NearMayakka Devi Temple , kala mala Road, KoliVasti,A/p-Ped, Tal-Tasgaon,Dist-Sangli	Golden Colour Tablet Purported to be Guggul	NOP/MUM/122485/2020 DT-20/01/2020	prosecution filed in sangli court.RCC No477/2021 dt 22/9/21
42		Powder	Ayurvedic Pain Nil Powder	Rpt No:125890 / NSQ Rpt Dt :15/03/2021	Pending for Consent
43		Capsule	mugale azam 3x capsule	Rpt No:125165 / NSQ Rpt Dt :22/10/2020	Pending for Consent

44	Dr.Juneja's New Roop Mantra An Ayurvedic Natural Cream,	Batch no. RMC9117, Mfg. Date-11/2019, Exp. Date-10/2022, Mfg. Lic. No. UK.AY.290/2014, Net wt:- 30g, Mfd. By- Indo Herbal Products Unit-2,Plot No.29,Sector-18,IIE,R anipur,SIDCUL,Harid war-249403 (Uttarakhand),INDIA, Plot No.29, Sector-1B, IIE, Ranipur, SIDCUL, Haridwar- 249403 (Uttarakhand),	NSQ/MUM/1 24288/2021 Dated- 12/02/2021	117/SW/2022, Dt. 01/11/2022
45	Dr.Juneja's New Roop Mantra An Ayurvedic Natural Cream	Batch no. RMC9115, Mfg. Date-11/2019, Exp. Date-10/2022, Mfd. By- Indo Herbal Products Unit-2,Plot No.29,Sector-18,IIE,R anipur,SIDCUL,Harid war-249403 (Uttarakhand),INDIA, Plot No.29, Sector-1B, IIE, Ranipur, SIDCUL, Haridwar- 249403 (Uttarakhand),	NSQ/MUM/1 24290/2021 Dated- 12/02/2021	
46	Dr.Juneja's New Roop Mantra An Ayurvedic Natural Cream	Batch no. RMC9118, Mfg. Date-11/2019, Exp. Date-10/2022 Mfg. Lic. No. UK.AY.290/2014, Net wt:- 15g, Mfd. By- Indo Herbal Products Unit-2,Plot No.29,Sector-18,IIE,R anipur,SIDCUL,Harid war-249403 (Uttarakhand),INDIA, Plot No.29, Sector-1B, IIE, Ranipur, SIDCUL, Haridwar- 249403 (Uttarakhand),	FORM 13A No. NSQ/MUM/1 24289/2021 Dated- 10/02/2021	
47	Dr.Juneja'sRoop Mantra An Ayurvedic Natural Cream	Batch no. RMC9108 Mfg. Date-11/2019 ,Exp. Date-10/2022 Mfg. Lic. No. UK.AY.290/2014 net	FORM 13A No. NSQ/MUM/1 24287/2021 Dated- 10/02/2021	

			Wt. 60gm M.R.P.146/- Mfd. By- Indo Herbal Products Unit-2,Plot No.29,Sector-18,IIE,R anipur,SIDCUL,Harid war-249403 (Uttarakhand),INDIA, Plot No.29, Sector-1B, IIE, Ranipur, SIDCUL, Haridwar- 249403 (Uttarakhand),		
48	2021- 2022	1	1) Sanisafe Hand Rub, B.No. RL11, mfg By- M/s. Royal Bengal Health care Vapi Gujrat	NSQ/AUR/13 0389/2022 Date-15/02/20 22	Waiting for Prosecution.
49		1)Ashmo churn B.No.01 Mfged by- Rushabh medicines, vasai	1)Ashmo churn B.No.01 Mfged by- Rushabh medicines, vasai	1)NSQ/MUM/ 129457/2022 dated 30/03/2022	1)Prosecution filed at JMFC vasai court (RCC 1738/2022 dt 23/06/2022)
50		2)Rumon tablets B.No.05 mfged by- Rushabh medicines, vasai	2)Rumon tablets B.No.05 mfged by- Rushabh medicines, vasai	2)NSQ/MUM 129458/2021 Dated 02/10/2021	2)Prosecution filed at JMFC vasai court (RCC no.1737/2022 dt 23/06/22)
51		Rosevenger Hand sanitizer	Rosevenger Hand sanitizer Rosvenger pharma pvt. Ltd, Ahmedabad	Ayurvedic Spurious	RCC 790/2021 CJM Jalgaon Dated 15/09/2021
52		Capsule	mugale azam 3x cap	Rpt No:129940 / NSQ Rpt Dt :09/04/2022 / 8408	Pending for Consent
53		M/s. Rajlaxmi Herbal, Flat No. 26A, 4 th Floor, Mauli Complex, A/P Otur, Tal – Junnar, Dist. Pune – 412409	Korpad Shampoo, Shikakai Shampoo, Khaddu Chakka Pain Relief Oil, Eye Drop	without license manucatured ayurvedic drugs. Report No. NOP/MUM/1 29847/2021 dated 16/12/2021, NOP/MUM/1 29846/2022 dated 25/02/2022 & NOP/MUM/1 29848/2021	Decided on : 17/04/2023 - Accused is sentenced to suffer on simple imprisonment till the rising of the court and to pay fine of Rs.20,000/- (twenty thousand only) in default to suffer 15 days simple imprisonment.

				dated 28/02/2022.	
54			Purported to be ayurvedic Powder Pouches, B.No.Not Mentioned, Mfg.dt.Not Mentioned, Exp.dt.Not Mentioned, Mfgd. By Not Mentioned	NSQ/NAG/10 4478/2018 dt.27/4/2018	Prosecution Launched C.C.No 140/2022 dt.16/02/2022
55			Purported to be Arthalgine Cap (Packed in 30 cap in plastic pouch without label) B.No.Not Mentioned, Mfg.Dt.Not Mentioned, Exp.dt. Not Mentioned,	NSQ/NAG/10 4367/2018 dt.12/03/2018	Prosecution Launched C.C.No.136/2022 dt.16/02/2022
56			G-10 Capsule, B.No.GK001, Mfg.dt.Apr.2016, Exp.dt.Mar.2021,	NSQ/AUR/11 6878/2018 dt.28/11/2018	Prosecution Launched C.C.No.139/2022 dt.16/02/2022
57			Strom Hand Sanitizer B.No.SM001 Mfg.dt.03/2020	NSQ/MUM/1 24819/2020 dt.29/09/2020	Prosecution Launched C.C.No.657/2022 dt11/02/2022
58			Strom Hand Sanitizer B.No.SM003 Mfg.dt.03/2020 Exp.dt.02/2023	NSQ/MUM/1 24823/2020 dt.29/09/2020	Prosecution Launched C.C.No.657/2022 dt11/02/2022
59			Tiger King Capsules B.No.TKC-04, Exp.dt.03/2020	NSQ/MUM/1 02860/2018 dt.28/03/2018	Prosecution Launched C.C.No.199/2022 dt.8/3/2022
60			Tiger King Capsules B.No.TKC-007, Exp.dt.03/2020	NSQ/MUM/1 02830/2018 dt.28/01/2019	199/2022 dt.8/3/2022
61			Power Clean Hand Sanitizer B.No.1120/01 Exp.dt.09/2022	NSQ/NAG/12 6889/2021 dt.04/02/2021	Prosecution Launched C.C.No.14472/2022 dt.19/7/2022
62			S B Cleanser Hand Sanitizer 70% Ethyl Alcohol B.No.245/2009 Mfg.dt.Aug/2020, Exp.dt.Jul 2022	NSQ/NAG/12 903/2022 dt.21/10/2021	Prosecution Launched C.C.No.C.C.No.16662 /2022 dt.08/08/2022
63	2022-2023	1	1½ Aam Vat Vayar Vati, B.No.55P5001, mfg-Shri Sant	NSQ/AUR/13 4164/2022 Date-22/11/20	Investigation is under process

		Pharmacy Amrutsar Punjab	22	
64	2	2½ Ortho cure powder for joint pain, B.No. 0CC003, mfg by-R D Arya Pharma, Palkkad,Kerla	NSQ/AUR/13 4227/2022 Date-22/11/2022	Investigation is under process
65	3	3½ Swastik joinecure (with gold capsule), B.No. JC0124, mfg by - R D Arya Pharma Palkkad Kerla	NSQ/AUR/13 4226/2022 Date-22/11/2022	Investigation is under process
66	4	4½ Ortho Plus double strenth tablets-, B.No. VMR20, mfg by- Vaidy Shri Pharmaceutical, Shri Ganga nagar, Rajsthan	NSQ/AUR/13 4230/2022 Date-22/11/2022	Investigation is under process
67	5	5½ Gurukrupa Ayurvedic Medicine G -10 capsule, B.No. GK001, mfg by- Gurukrupa Ayurvedic Pharmacy, Mohali, Punjab	NSQ/AUR/13 4224/2022 Date-02/11/2022	Investigation is under process
68	6	6½ Tiger King Capsule, B.No. TKC-001, mfg by- Herbo India, Moradabad	NSQ/AUR/13 4239/2022 Date-02/11/2022	Investigation is under process
69	7	7½ NK-10 (Night king capsule), B.No. K1008, mfg by- Sanjivani Ayuvedic Pharmacy, Bathinda, Punjab	NSQ/AUR/13 4241/2022 Date-02/11/2022	Investigation is under process
70	8	8½ Baba Ayurvedica Jointex Tablet, B.No. BA17, Mfg by- Baba Ayurved Pharmacy, Shrinagar	NSQ/AUR/13 4225/2022 Date-26/12/2022	Investigation is under process
71	Purest Advanced Hand Sanitizer	Purest Advanced Hand Sanitizer ColourChem Ind. Ltd. Indore	Ayurvedic Spurious	SCC 3222/2022 CJM Nashik Dated 14/07/2022
72	Rasna Capsules	Rasna Capsules Satpuda Ayurved Bhavan, Burhanpur MP	Ayurvedic Spurious	SCC 269/2023 CJM Nashik Dated 11-05-2023

73	Gramsil Hand Clining Rub Hand	Gramsil Hand Clining Rub Hand Shree Ganesh Ayurvedic Pharma Yeola, Dist Nashik	Ayurvedic Spurious	RCC 181/2022 Dated 20-07-2022
74	SUARNAPRASH WITH GOLD DROPS	"SUARNAPRASH WITH GOLD DROPS" Tanvi Healthcare, No-15, Anand Estate, Opp.Jamnagar Transport, Near Asian Paints, Aslali, Ahmedabad	Ayurvedic Spurious	R.C.C. 2271/2022, CJM Dhule Dated 16/11/2022
75	"MEDARI TABLETS"	"MEDARI TABLETS" ABHAY AYURVEDIC PHARMACY, B-34/35, M.I.D.C., Osmanabad-41350! (M.S.)	Ayurvedic Spurious	Investigation is in progress. Prosecution order received on 01/08/2023
76	Vidangadi churna	Vidangadi churna Sheetwalkal Pharmaceuticals, 360, Nikam Galli, Thikpure, Tal. Radhangari, Dist. Kolhapur	Ayurvedic Spurious	R.C.C. 1013/2022, CJM Ahmadnagar Dated 16/07/2022
77	Sample and seizure from- Ganga Medical Agencies, Karad, Satara	Arthowin Capsules, B. No. BAC-1174, Mfg By.- M/s. Birla Pharma Pvt. Ltd., Rajasthan,	Report No. NSQ/AUR/11 6894/2018, dated 29/12/2018.	Prosecution filed. RCC no. 93/2023, dt. 12.05.2023 IPC274,275,276,336,3 37, 420
78	M/s. Indo Herbal Products,Unit-2,Plot No.29,Sector-18,IEE, Ranipur,SIDCUL,H aridwar-249403 (Uttarakhand),INDI A	Dr Juneja's Roop Mantra An Ayurvedic Medicinal Cream Net wt.-:30g Batch no. RMC957, Mfg. Date- 05-2019 Mfg. Lic. No. UK.AY.290/2014, Exp. Date 04-2022	NSQ/MUM/1 21840/2021 Dt-18/03/2021	prosecution filed in sangli court.RCCNO 717/2022 Dt 28/12/2022
79	M/s. Indo Herbal Products,Unit-2,Plot No.29,Sector-18,IEE, Ranipur,SIDCUL,H aridwar-249403 (Uttarakhand),INDI A	Dr.Juneja's Roop Mantra An Ayurvedic Medicinal Cream-30 gm, Batch no. RMC8143, Mfg. Dt- 09/2018,Exp. Dt- 08/2021	NSQ/AUR/11 9060/2020, Dt. 22/01/2020	Prosecution filed. RCC no. 243/2023, dt. 18/01/2023. Sec. 33EEB, Sec. 33EEC(a)(i).

80	Bajaj Corp limited Under loan license at- Indo Herbal Products Unit-2, Plot No.29, Sector-1B, IIE, Ranipur, SIDCUL Haridwar-249403 (Uttarakhand), INDIA	Ayurvedic Antimarks Cream” Net wt.:-25g Batch no. IB00060, Mfg. Date-09/2018, Exp. Date-08/2021	NSQ/AUR/12 0412/2020, Dt. 22/01/2020	Prosecution filed. RCC no. 552/2023, dt. 14/02/2023. Sec. 33EEB, Sec. 33EEC(a)(i).
81	M/s. Indo Herbal Products,Unit-2,Plot No.29,Sector-18,IIE, Ranipur,SIDCUL,H aridwar-249403 (Uttarakhand),INDI A	Dr.Juneja’s Roop Mantra An Ayurvedic Medicinal Cream -15gm ,Batch no. RMC8162, Mfg. Dt- 11/2018,Exp. Dt- 10/2021	NSQ/AUR/11 9865/2020, Dt. 22/01/2020	Prosecution filed. RCC no. 782/2023, dt. 08/03/2023. Sec. 33EEB, Sec. 33EEC(a)(i).